

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 622  
CAA-115/ND/2021**

**IN THE MATTER OF:**

**M/s. Associated Containers Terminals Ltd. and  
M/s. Joshico Logistics and Infrastructure Pvt. Ltd.**

**...APPLICANT**

**Section**

**U/s 230-232**

**Order delivered on 18.11.2022  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant**

**:Adv. Ananya Madhusudan and Adv.  
Kaushiki**

**For the RD**

**:**

**For the OL**

**: Ms. Hemlata Rawat, Adv.**

**For the Income Tax Department**

**: Mr. Puneet Rai Adv. Sr. Standing  
Counsel**

**ORDER**

Due to paucity of time, matter is adjourned to **02.12.2022**.

  
**(COURT OFFICER)**